NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 3381/2022 IA 3386/2022 in C.P. (IB)/862(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - IA 3381/2022
Alok Kumar Murarka
V/s
Gracious Communications Pvt Ltd
IA 3386/2022
Alok Kumar Murarka
IN THE MATTER OF
Gracious Communications Pvt Ltd
V/s
Vijaygroup Housing Pvt Ltd

APPEARANCES: -
FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Absent

Section: 60(5), U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari